

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

18. C.P. (IB)/1138(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2024**

NAME OF THE PARTIES:- Delta Total Facilities Private Limited
V/s
Jyoti Structures Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Nausher Kohli a/w Aurup Dasgupta, Sonam Ghiya and Drshika Hemnani appeared for the Operational Creditor and Sr. Counsel, Gaurav Joshi a/w Anoop Rawar, Kriti Kalyani, Mohana Nijhawar and Rashi Sharma appeared for the Corporate Debtor. Heard, Counsel for the parties for a considerable time. List this matter for rejoinder of the Operational Creditor on **10.04.2024 at 01:00 PM.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)